

signed the job of conducting a survey on the social, economic and political consequences of foreign aid in the country by the UNESCO; and

(b) if so, how long it is expected to take to complete the study and submit a report?

The Minister of Education (Dr. K. L. Shrimali): (a) Unesco concluded an agreement in December, 1960 with the Institute of Economic Growth for undertaking a study on some factors which influence the choice and effectiveness of foreign aid programmes.

(b) The study and the report on it is required to be completed by 15th December, 1961.

Expansion of Steel Plants

*239. { **Shri Kodiyan:**
Shri Morarka:
Shri P. C. Borooah:
Shri Ram Krishan Gupta:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the detailed project reports for the expansion of the Rourkela, Bhilai and Durgapur steel plants have since been received by Government;

(b) whether Government have accepted these reports; and

(c) if so, whether any steps have been taken by Government to implement the expansion programmes as envisaged in these reports?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). The detailed project reports for the expansion of the Rourkela and Bhilai steel plants have been received and are under examination by Hindustan Steel Ltd. The detailed project report for the expansion of Durgapur is still under preparation.

(c) Further steps will be taken as soon as the examination of the reports is completed, but preliminary action is already in hand.

C.O.D. Delhi Cantt.

*240. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1499 on the 13th April, 1961 and state:

(a) whether the Courts of Inquiry into the losses of stores at C.O.D., Delhi Cantonment have submitted their findings;

(b) if so, what are those findings;

(c) the value of stores lost; and

(d) action taken against those responsible?

The Minister of Defence (Shri Krishna Menon): (a) to (d). A statement indicating the value of stores found deficient, the present position of the investigation made by the Courts of Inquiry, the findings where investigation has been completed and action taken or proposed to be taken against those responsible, is laid on the Table of the House. [See Appendix I, annexure No. 38].

दिल्ली प्रशासन में हिन्दी का प्रयोग

*२४१. श्री भक्त दर्शन : क्या गृह-कार्य मंत्री ७ दिसम्बर, १९६० के तारकित प्रश्न संख्या ७७३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली के प्रशासन में हिन्दी को राज-काज की भाषा के रूप में प्रयोग करने के बारे में जो निश्चय किये गये थे, उन्हें कार्यान्वित करने में अब तक कहां तक सफलता मिली है ; और

(ख) उस निर्णय व कार्यक्रम को शीघ्र लागू करने के उद्देश्य से कौन-से विशेष कदम उठाय जा रहे हैं ?

गृह-कार्य मंत्री (श्री लाल बहादुर शास्त्री) : (क) और (ख). विवरण लोक-सभा के पटल पर रख दिया गया है। [दिल्लिये परिशिष्ट १, अनुबन्ध संख्या ३६]